NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 09
IA No. 654/JPR/2022
IA No. 542/JPR/2023
IA No. 543/JPR/2023
CP No. (IB)- 253/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Karvy Forde Search Pvt. Ltd. **... Operational Creditor/Applicant**

Versus

Dropbase Software Pvt. Ltd. **... Corporate Debtor/Respondent**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 05.07.2024.

Therefore, the matter is reposted to 07.08.2024.

Sd-

(Prabhu Dayal Sewda)
Court Officer

July 05, 2024

M.S.